



The High Court of Kerala

Kochi- 682 031
Dated- 17.10.2018

Proceedings

High Court establishment- filling up of vacancies in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 44403/2018 dated 1.9.2018.
3. High Court proceedings No.A5- 44403/2018 dated 28.9.2018.
4. High Court proceedings No.A5- 44403/2018 dated 9.10.2018.
5. Submission dated 13.8.2018 from Sri.Biju T.P., Accounts Officer, High Court.
6. Rule 17 of the Kerala High Court Service Rules, 2007.

Order No.A5- 55277 / 2018

The vacancies in the category of Filing Scrutiny Officer are filled up as follows:

1. Sri.Biju T.P., Filing Scrutiny Officer (now working as Accounts Officer), High Court in the scale of pay of Rs.42500-87000 is posted back on his request read (5) above and in accordance with Rule read (6) above as Filing Scrutiny Officer, High Court in the same scale of pay with a compensatory allowance of Rs.1000/-per month. He is accommodated in the vacancy vice Smt.M.J.Selvi, Filing Scrutiny Officer promoted as Assistant Registrar, High Court on temporary basis as per High Court Proceedings read (3) above. Sri.Biju T.P. will hand over the charge of Accounts Officer to Sri.D. Narayanan Moothath, Finance Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.V.J. Ranjit, Filing Scrutiny Officer, High Court, forthwith.

2. Sri.Ashok K.K., Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read (1) above, vice Smt.Sujatha P.Hari, Filing Scrutiny Officer promoted as Assistant Registrar, High Court on temporary basis as per the High Court proceedings read (4) above. Sri.Ashok K.K., will hand over the charge of Section Officer(H.G) / Court Officer(H.G) to Smt.Rajani K.S., Section Officer(H.G) / Court Officer(H.G), High Court, High Court and will take charge as Filing Scrutiny Officer from Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court, forthwith.

3. Sri.Mohammed Nazemudeen, Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance

(p.t.o.)

of Rs.1000/-per month, on temporary basis under the Rule read (1) above, vice Sri.M.Umamaheswaran, Filing Scrutiny Officer promoted as Assistant Registrar, High Court as per the High Court proceedings read (4) above. Sri.Mohammed Nazemudeen, will hand over the charge of Section Officer(H.G) / Court Officer(H.G) to Sri.Sunilkumar T.K., Section Officer(H.G) / Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.Santhoshkumar, Filing Scrutiny Officer, High Court, forthwith.

(By Order)


N.Anil Kumar
Registrar General

To

- The Officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Finance Officer, High Court
- The Assistant Registrars concerned, High Court
- The Section Heads concerned, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
- The Finance Wing, High Court.
- The G(Accounts-I & III) Sections, High Court
- ✓ The I.T.Section, High Court (**For publishing in the High Court Website**)
- The A1, A3, A4, A8 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.